

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/430(KB)2019  
IA(I.B.C)/479(KB)2023,  
IA(I.B.C)/1425(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	BANK OF BARODA VS ARYAVRAT TRADING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Shreya Chaudhury, Adv. ] For the Liquidator  
Mrs. Rachna Jhunhunwala, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1425(KB)2023:**
  - a. Heard. **Reserved for orders.**

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**